

BENCH-I

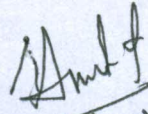
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

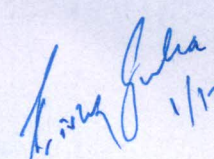
C.P.(IB) No.552/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M

Name of the Company		ICICI Bank Ltd.-Versus-Vista Steel Pvt.Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|----|---------------------|------------------------|---|
| 1. | MS. MANJU BHUTERIA | VISTA STEEL
PVT LTD | 
1/12/17. |
| 2. | MR RAJESH GUPTA | | |
| 3. | MS. SMITA MUKHERJEE | | |

- | | | | |
|----|------------------------------------|---|---|
| 1. | Mr. Ratnako Banerjee, Sr. Advocate | For Financial Creditor
ICICI Bank Ltd. | 
1/12/17. |
| 2. | Mr. Arishek Guha, Advocate | | |

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

List on 12/12/2017 for further consideration.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)